

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

The Voluntary Retirement of Sh. Damar Bahadur, Orderly, E.C. 90445/21460832 S/o Late Sh. Karan Bahadur posted in the Court of Sh. Aridaman Singh Cheema, Ld. MM, Digital Court, South District, Saket Courts, New Delhi of this office is hereby accepted on his request and he stands relieved from his official duties with immediate effect.

*GIRISH KATHPALIA*  
18.5.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)  
DELHI.

No. 37082-37111 /PF/Admn.III/2022

Dated, Delhi the 18 MAY 2022

Copy forwarded for information and necessary action to:-

1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs.), Delhi
2. The Personal Office of the Ld. Principal District & Sessions Judge, New Delhi District, PHC, South District, Saket Courts, New Delhi.
3. The Ld. Judicial Officer concerned.
4. The DDO/Assistant Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi with the request to inform the Housing Department in case the official is in possession of government accommodation.
5. The PAO, South District, Saket Courts, New Delhi (through Accounts Branch concerned).
6. The A.O. Vigilance & Litigation Branch Central District, THC, New Delhi District, PHC, & South District, Saket Courts, Delhi/New Delhi.
7. The Administrative Officer (Judicial)/Incharge, Administration Branch, South District, Saket Courts, New Delhi.
8. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
9. Dealing Assistants- Establishment/P&T, Admn.III, THC, Delhi
10. The Dealing Official, Leave seat, Central District, THC, South District, Saket Courts, New Delhi District, PHC, Delhi/New Delhi.
11. Pay Bill Clerk & Service Book Seat official, South District, Saket Courts, New Delhi District, PHC, Delhi/New Delhi for necessary action.
12. The Dealing Official, Pension Cell, South District, Saket Courts, New Delhi.
13. Dealing Official Layer Seat, Tis Hazari Courts, Delhi.
14. The Web-Site Committee, Tis Hazari Courts, Delhi.
15. Recruitment Cell, Tis Hazari Courts, Delhi.
16. Sh. Damar Bahadur, Orderly, E.C. 90445/21460832 S/o Late Sh. Karan Bahadur posted in the Court of Sh. Aridaman Singh Cheema, Ld. MM, Digital Court, South District, Saket Courts, New Delhi

*Balbir Singh Shalar*  
18/5/22

(BALBIR SINGH SHALAR)  
Administrative Officers (Judicial)  
Admn. Branch - III

O/o Principal District & Sessions Judge (HQs.) Delhi.

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